

IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-OCW-5/2020

Sociedade de Fomento  
Industrial Pvt.Ltd.

... Applicant

Versus

The Assistant Commissioner of  
Income Tax and others

... Respondents

Mr. Rafiq Dada, Senior Counsel with Mr. P. Rao, Ms. Swati Kamat  
and Ms. S. Kushwaha, Advocates for the Applicant.  
Ms. S. Linhares, Standing Counsel for Respondents No.1 and 2.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 28th May, 2020

**P. C.:**

On hearing Mr. Rafiq Dada, Senior Counsel with Mr. P. Rao for the Applicant and Ms. S. Linhares, Standing Counsel for Respondents No.1 and 2, we feel that this is not a type of a case which should have been mentioned in the category of urgent or very urgent matters. Accordingly, we place this matter on 8<sup>th</sup> June, 2020 in the regular course.

2. Mr. Rao points out that this matter was not mentioned for the

first time. On the earlier occasions, the intricacies of this matter were not looked into by this Court. Upon looking to the same, this Court feels that there was no justification for mentioning this matter during these times.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

ss\*